

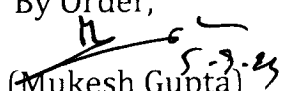
F. No. 01(05)/Circular/CESTAT/2024
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R. K. Puram, New Delhi-110066

Date: 05.09.2024

OFFICE MEMORANDUM

Freshly instituted appeals shall be registered at once if they are defect free and registration of appeals filed in a month shall be completed not later than the last working day of the month. These figures of registered appeals should match with the figures in the system generated statement and difference, if any, shall be reconciled before submitting the monthly statement. The monthly statement may also have separate columns for appeals filed by the party and the department. The computer section may upload list of appeals registered in month, bench wise, on the website on the first working day of every month.

By Order,


(Mukesh Gupta)

Deputy Registrar

Copy to:

1. SPS to Hon'ble President, CESTAT, New Delhi.
2. PA to Registrar, CESTAT, New Delhi.
3. Deputy/Assistant Registrar, CESTAT, all benches.
4. Assistant Registrar (Computer Section), CESTAT, New Delhi.
5. Technical Officer (Central Registry), CESTAT, New Delhi.
6. Office copy/Website.